

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: RA 19/02 (in OA 75/01)

Applicant(s) - K.V.S. & ORS

Respondent(s) Mykurt Behari Sharma

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

6/1/03

Present: None for the applicant

The Hon'ble Bench comprising Hon'ble Mr. A.P. Nagarkar (A) and Hon'ble Mr. M.L. Chauhan, M(T) is not available today. Be listed before that Bench on 15/1/03.

(Gurnitsingh)
Dy. Registrar

15.1.03

Now for the applicant.

In view of the fact that the M.A. for condonation of delay for filing the Review application is rejected, therefore this R.A. does not survive and is dismissed.

copy sent/given
date 13.1.13
at 16.1.03

(M.L. Chauhan)
M(S)

(A.P. Nagarkar)
M(A).